# GOVERNMENT OF INDIA

# MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

#### LOK SABHA

## **UNSTARRED QUESTION NO. 310**

#### ANSWERED ON 08.12.2022

### INCLUSION OF WATER IN CONCURRENT LIST

310 SHRI GOPAL CHINNAYA SHETTY

Will the Minister of JAL SHAKTI be pleased to state:-

(a) whether the Government has formulated any plan to launch a campaign to include the subject of water in the Concurrent List of the Indian Constitution and if so, the details thereof;

(b) whether the need to include the subject of water in the Concurrent List has been felt noting that the Constitution (entry 56, list seventh schedule) has given power to the Centre to make legislation on the subject; and

(c) if so, the details thereof?

#### ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI BISHWESWAR TUDU)

(a) to (c) The issue of including water in the concurrent list has been under discussion at various fora. The proposal to bring water in the Union / Concurrent list has earlier been examined by the two Commissions on Centre State Relations chaired by Justice R.S. Sarkaria and Justice M.M. Punchhi respectively. The said proposal did not find favour with either of the two Commissions.

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